

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No234
CP/6(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on 16/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom K Shah, Adv.

For the Respondent : Mr. Vinit Nagar, PCS

ORDER

Due to power failure, the matter stands adjourned.

List for hearing on 11.08.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**